NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/10/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/588/(IB)/2017

NAME OF THE PETITIONER(S)

: STATE BANK OF INDIA

NAME OF THE RESPONDENT(S)

: SUMMER INDIA WEAVING & PROCESSING MILLS

PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

P. Elajaki Komer for all. Romaling out Advocated - E

PJ RIS HIKESTA

PJ SRI GANESH

COUNSEL FOR CD

S. PRAB HAKAKA

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ORDER

Counsel for petitioner present. Counsel for respondents present and stated that he has received the petition and other documents filed by the petitioner in support of his claim. He sought time for filing counter and for submitting reply. Time extended at request. Put up on 13.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)